

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

9. C.A.(CAA) 1219/MB/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURASAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 18.03.2021**

NAME OF THE PARTIES: - Cherry Cosmetics Pvt Ltd

Section: 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared for the
Petitioner companies. List the matter on **27.04.2021**.

Sd/-
RAVIKUMAR DURASAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 18th day of March, 2021
Sushil